

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:476

ANSWERED ON:03.12.2004

BAN FROM DEPOSITING THEIR SAVINGS TO SMALL SAVINGS

Chandrappan Shri C.K.;Nair Shri P.K. Vasudevan;Surendran Shri Chengara

**Will the Minister of FINANCE be pleased to state:**

- (a) the reason for banning cooperative banks from depositing their saving to small saving securities; (
- (b) whether the Government has received representation demanding the lifting of this ban; and
- (c) if so, the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e): The information is being collected and will be laid on the Table of the House.